

Sixteenth Loksabha

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Title: Regarding National Defence Workers Union of Ordnance Factory, Medak in Telangana.

SHRI BHEEMRAO B. PATIL (ZAHEERABAD): Thank you, Madam Speaker.

I would like to speak on behalf of employees of OFMK National Defence Workers Union Ordnance Factory, Medak.

Madam Speaker, recoveries are being made from the employees from July, 2017 onwards for those who have availed All India Tour LTC. That amount is higher than the minimum home taking salary which is prescribed under the Industrial Act. But, there are guidelines from OFB, MoD & DoPT to inquire into each case and submit the same for one-time relaxation to the Ministry of Defence on case to case basis.

Hence, the above act of recovery is not in line with the directives of the higher formations of OFMK. It is demoralizing the employees leading to industrial unrest.

Madam, manpower needs to be increased in OFMK in workmen cadre, since many of the employees are going on superannuation. OFMK is to reach the target of Rs. 3400 crore which is very difficult without sufficient manpower. About 600 people have lost their valuable land for the installation of prestigious Ordnance Factory, Medak. They have lost their livelihood also. Hence, appointment orders are required to be given immediately to around 151 land displaced persons. Local candidates should be considered for appointment in OFMK.

Therefore, it is humbly requested, through the Chair, to the hon. Minister of Defence to intervene in the matter and arrange to resolve the above-mentioned grievances of the employees of OFMK on priority basis.

**माननीय अध्यक्ष :** श्री भैरों प्रसाद मिश्र को श्री भीमराव बी पाटील द्वारा उठाए गए विषय के साथ संबद्ध करने की अनुमति प्रदान की जाती है।